

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.478/97

Friday this the 4th day of April, 1997.

CORAM:

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE SHRI P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

V.S.Sunil,
Vayalathoor House,
Thiruvankulam P.O.
Ernakulam.

..Applicant

(By Advocate Mr. C.S.Ajith Prakash)

vs.

1. The Assistant Superintendent of Post Offices, Kochi Sub Division, Kochi-682 001.
2. The Employment Officer, Employment Exchange, Ernakulam.
3. The Postmaster General, Central Region, Kochi-682 035.

(By Advocate Mr.James Kurian, ACGSC)

The Application having been heard on 4.4.97, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE SHRI A.V.HARIDASAN, VICE CHAIRMAN:

The grievance of applicant is that though he is qualified to be considered for appointment as Extra Departmental Packer, Cochin Mahatma Gandhi Road Post Office, his candidature has been rejected on the ground that his name has not been sponsored by the Employment Exchange. The order rejecting his candidature dated 31.3.97 (Annexure -A4) is under challenge in this application.

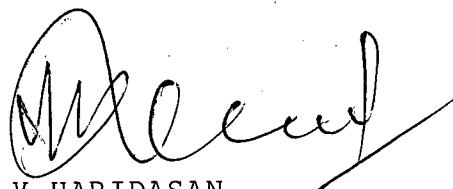
2. When the matter came up for hearing, learned counsel for respondents submitted that in view of the decision of the Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, Andhra Pradesh vs. K.B.N. Visweshwara Rao and Others, (1996)6 SCC 216, respondents shall consider the candidature of applicant also for the selection, inspite of the fact that his name has not been sponsored by the Employment Exchange.

3. In view of the above submission made by the counsel at the Bar, we dispose of the application directing respondents to finalise the selection and appointment to the post of Extra Departmental Packer, Cochin Mahatma Gandhi Road Post Office considering the candidature of the applicant also scheduled to be held on 7.4.1997, even though his name has not been sponsored by the Employment Exchange. No costs.

Dated the 4th April, 1997.



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

njj/4.4

LIST OF ANNEXURE

Annexure A4: True copy of Letter
No.EDP/M.G/Road/97
dated 31.3.1997 issued
by the 1st respondent
